

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA-(CAA)112(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s. Adhiswar Nivesh Pvt. Ltd. & Ors. Vs. Kanti Commercials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ld. Counsel for the Petitioner

ORDER

The Audited Financial Statement for the year ending 31st March, 2017 are not on record. Ld. Counsel prays for some time to place the same on record.

To come up on 8th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)